

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 1098/252(1)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: G9 Engineering Co. Pvt Ltd

Vs

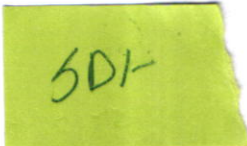
ROC, Mumbai

Section 252(1) of the Companies Act, 2013.

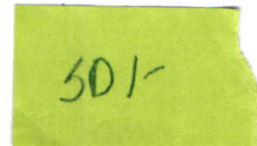
ORDER

34. **CP 1098/251(1)/2018**

List this matter on 3.9.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)